

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH
CP(C) 180/00062/2019

in
Original Application No. 180/00488/2015
Friday, this the 21st day of August, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member

Hon'ble Mr. K.V. Eapen, Administrative Member

K.P.Syed Mohammed, aged 60 years

S/o.late Ali Mohammed, Retired Bosun

Fishery Survey of India, Cochin Base

Kochangadi, Kochi – 5, Residing at Papada House

Agathi Island P.O, U.T.Lakshadweep,

Pin – 682 553 Petitioner

(By Advocate : Mr.T.A.Rajan)

V e r s u s

1. Dr.L.Ramalingam

The Director General (in-Charge)

Fishery Survey of India

Botawala Chambers, Sir PM Road

Mumbai – 400 001

2. Sri.D.K.Gulati

The Zonal Director

Fishery Survey of India Cochin Base

Kochangadi, Kochi – 5

... Respondents

(By Advocate : Mr.N.Anilkumar,SCGSC)

This application having been heard on 21.8.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration today, learned counsel for the respondents submits that the respondents have filed OP(CAT) 300/2019 before the Hon'ble High Court and finality will arrive only when the appeal is disposed of.

2. In view of the pendency of the OP(CAT) 300/2019, CP(C) is closed for the time being with permission to re-open, if necessary. Notice, if any, stands discharged.

(K.V. EAPEN)

ADMINISTRATIVE MEMBER

(P. MADHAVAN)

JUDICIAL MEMBER

SV

List of Annexures

Annexure P1 - True copy of the order dated 4.2.2019 of this Hon'ble Tribunal in OA No.180/00488/2015

Annexure P2 - True copy of the letter dated 9.2.2019 of the petitioner.

Annexure MA-1 - True copy High Court proceedings sheet showing next date of hearing in OP(CAT) No.300/2019.

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